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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 25.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.33/BB/ 2017	-	For hearing	230/232	Kare Power Resources Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. SATHI.P. JOHN  
SPT Legal Advocate to petitioner



Counsel for petitioner is present. He has filed synopsis. Smt. Prema Hatti appearing for ROC/RD reported that she would file memo of appearance for ROC and RD.

List it for filing report on 17.10.2017.

  
MEMBER (J)

  
MEMBER (T)